

अन्वेषण सम्बन्धी क्रियाकलापों में सहयोग कर रहा है।

(ख) इस सहयोग से तेल एवं प्राकृतिक गैस आयोग को इन क्षेत्रों में नई प्रौद्योगिकी को लगाने तथा तेल संभाव्यता के अन्वेषण में सहायता मिली है।

#### Harassment of People by Protectorate of Emigration

3328. SHRI DHARAM BIR SINHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it has come to the notice of Government that persons going to the Gulf countries are harassed by the protectorate of Emigration and the passport issuing authorities; and

(b) if so, action taken in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b) No, Sir. A number of measures have been taken to simplify the procedures for granting emigrations clearance and suspension in order to prevent harassment to the public.

#### Chief Producer of Films Division

3329. SHRI NIREN GHOSH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the date when the Chief Producer of Films Division retired from office ;

(b) whether he is still occupying the office ;

(c) if so, on what grounds ;

(d) whether any honorarium or award is being contemplated to be given to him ; and

(e) if so, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS : (SHRI H.K.L. BHAGAT) : (a) Shri N.S. Thapa, who had held the post of Chief Producer, Films Division retired from Government service on 31st March, 1983.

(b) to (e) Before his retirement, Shri N.S. Thapa, had made a request to be allowed to complete some films which were being produced and directed by him while he was holding the post of Chief Producer. He offered to complete these films without any payment of fees for production, direction or writing of scripts and commentaries. This offer was agreed to by the Government. Besides this, some films on freedom struggle are being made by Films Division under the supervision of Shri Thapa. He offered his services for this work also without any payment. Since the post of Chief Producer is vacant, Shri Thapa has been accommodated in the Chief Producer's room for the present for the sake of his supervision over the films under his production.

#### Quantum of Gratuity Payable to Employees

3330. SHRI LALA RAM KEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether his attention has been drawn to the judgement of the Gujarat High Court, which has been upheld by the Supreme Court, whereby the quantum of gratuity payable to a salaried employee should be calculated by dividing his monthly salary by 26 (working days) and multiplying it by 15, where 15 day's salary is his entitlement ; and